

F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 09th February, 2018

To,
The Principal Commissioner of CGST & CX,
Mumbai Central Zone
GST Building,
115 M.K. Road, Opp. Churchgate Station,
Mumbai-400020

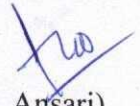
Subject: General Election to the Legislative Assemblies of Nagaland, Meghalaya and Tripura, 2018 – Deployment of Expenditure Observers – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter No. 464/ECI/LET/EEM/EEPS/2018/Vol.1/474 dated 7th February, 2018 (copy enclosed) intimating that the Commission has deployed Shri. Shrikant Govindrao Awachar, IRS(C&CE):10 (R-20682) as Expenditure Observer for the General Elections to the Legislative Assemblies of Nagaland, Meghalaya and Tripura.

2. Appointment letter of the officer is also enclosed with the request to intimate the officer to reach the assigned ACs/Dist.Hq on the date of notification i.e. 13.02.2018.

Yours faithfully,



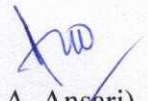
(S.A. Ansari)

Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Ranjan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE
By Special Messenger/E-mail

F-75-718030
8/2/18

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2018/Vol. 1

Dated: 7th February, 2018

To

✓ Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Nagaland, Meghalaya and Tripura,
2018 – Deployment of Expenditure Observer – Reg.

Sir,

I am directed to refer to your letter no. C-50/54/2017-Ad. II, dated 31st January, 2018 and to state that the Commission has deployed Sh. Shrikant Govindrao Awachar, IRS(C&CE):10 (R-20682) as Expenditure Observer of 11-Umsning AC and 12-Umroi AC, District Ri Bhoi, Meghalaya (copy of Press Note dated 18.01.2018 enclosed).

2. Appointment letter of Sh. Shrikant Govindrao Awachar, IRS(C&CE):10 (R-20682) is being forwarded herewith with the request to intimate the Officer to make his visit to the assigned ACs/Dist. Hq. on 13.02.2018.

Yours faithfully,

(RAJAN JAIN)
UNDER SECRETARY

Copy to:-

1. The Chief Electoral Officer, Meghalaya, Shillong for information and necessary action. (By Camp Bag/e-mail)
2. The District Election Officer, District Ri Bhoi, Meghalaya for information and necessary action. (By Speed Post)
3. Sh. Shrikant Govindrao Awachar, IRS(C&CE):10 (R-20682) with the request to make his visit to the assigned ACs/Dist. Hq. on 13.02.2018. (e-mail id: shrikant.awachar.1983@gmail.com, mob. no. 08879667549) (By e-mail)

(RAJAN JAIN)
UNDER SECRETARY

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8/2
50/11/18
08.02.2018

Sh. Sibichen, ASO